

1	2	3	4	5	6	7
15.	Orissa	847	1101	1308	1339	NA
16.	Punjab	2611	2760	3169	3502	3801
17.	Rajasthan	1030	1222	1429	1575	1881
18.	Sikkim	727	835	900	1079	1300
19.	Tamil Nadu	1280	1336	1541	1578	1827
20.	Tripura	1095	1206	NA	NA	NA
21.	Uttar Pradesh	965	1272	1296	1443	1567
22.	West Bengal	1392	1573	1645	1771	2231

NA=Not available

(P) =Provisional

(Q)=Quick Estimates

Note : Owing to differences in methodology and source material used the figures for different States are not strictly.

[Translation]

Technical and financial assistance to Bhutan

2422. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it has been decided by India to provide technical and financial assistance to Bhutan;

(b) if so, the details of the works for which technical and financial assistance is proposed to be given to Bhutan by India;

(c) whether it has also been decided to purchase materials produced in the areas in which technical and financial assistance is proposed to be given by India; and

(d) if so, the details of items proposed to be purchased ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) India has for decades been giving technical and financial assistance to Bhutan. This is proposed to be continued. The main current fields of such assistance are electricity

distribution system improvements at Thimphu and Peru, construction of two mini hydel projects in Eastern Bhutan, a broadcasting station at Thimphu, and river training works in Southern Bhutan. The Chukha Hydel Project is nearing completion. Discussions are also taking place on setting up a cement plant at Dungsum. India will finance a portion of Bhutan's next plan in the period 1987 to 1992. This plan has not yet been drawn up.

(c) Yes, Sir. The Chukha Hydel Project and the Dungsum cement plant will generate a product of which the surplus over and above Bhutan's requirement will be purchased by India.

(d) The purchasing contract for Chukha power by India has not yet been finalised and since the cement plant is still under discussion, no details are yet available.

[English]

HRA, CCA and LTC facilities to Government pensioners

2423. SHRI MOHD. MAHFOOJ ALI KHAN : Will the PRIME MINISTER be pleased to state :

(a) whether Government pensioners are not allowed House Rent Allowance, City Compensatory Allowance, Leave Travel Concessions, etc. excepting the dearness allowance which is calculated at a different scale vis-a-vis the serving Government employees; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) and (b). Yes, Sir. The house rent allowance, city compensatory allowance, leave travel concession, etc., are allowed only to the serving Government employees, in public interest, as they have to reside in expensive localities, like metropolitan cities far away from their home towns. These conditions are not normally relevant in the case of pensioners.

Reduction in the cost of colour TV components

2424. SHRI NIRMAL KHATTRI : Will the PRIME MINISTER be pleased to state :

(a) whether any proposal regarding further reduction in the cost of colour television components is under consideration of the Department of Electronics; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (b). The integrated Policy Measures announced in March 1985 aim at reducing the cost of electronic goods including components for Colour TV. Measures are taken from time to time in pursuance of the said policy.

[Translation]

Construction of Tharas by Delhi Administration in resettlement colonies.

2425. SHRI BHARAT SINGH : Will the Minister of WELFARE be pleased to state :

(a) whether it is a fact that Union Government have allotted Rs. 2.5 crores under component plans for the construction of 'Tharas' for Scheduled Castes in resettlement colonies of Delhi.

(b) the number of Tharas constructed with that amount;

(c) whether Harijan Welfare, Board, Delhi Administration has called for applications for allotment of these "Tharas" and if so, whether about 10,000 applications have been received in response thereto;

(d) the number of persons out of those applicants who have been allotted 'Tharas' so far; and

(e) the time by which remaining Tharas are likely to be allotted ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Between the years 1980-81 and 1983-84, Delhi Administration released a total sum of Rs. 152.26 lakhs to the Slum Department of D.D.A. for construction of commercial stalls i.e., 'Tharas' to Scheduled Castes under Special Component Plan. This amount was given from the Special Central Assistance to Special Component Plan released by the Government of India. Another amount of Rs. 69.70 lakhs was released by Delhi Administration from their own funds to D.D.A. under this Scheme in 1984-85.

(b) About 2,300 'Tharas' were constructed out of the amount of Special Central Assistance.

(c) Yes, Sir. Applications were called for in 1981. About 9,000 applications were received in response to this invitation.